



2026:AHC:40993

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2684 of 2026

Jahangeer

.....Petitioner(s)

Versus

State of U.P. and Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Akshay Kumar Shukla, Ravindra Pal Singh Kashyap
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Akshay Kumar Shukla, learned counsel for the petitioner seeks to withdraw the present writ petition, on account of inherent defect, with liberty to file afresh.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

February 24, 2026

N.S.Rathour

(Vikas Budhwar,J.)